

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1191  
ANSWERED ON:16.11.2010  
RELEASE OF WHEAT UNDER OMSS  
Kurup Shri N.Peethambara

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Food Corporation of India has not released the foodgrains allotted under the Open Market Sales Scheme for the period October, 2009 to December, 2009;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken to refund the amount deposited by the Kerala State Civil Supplies Corporation in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): No, Madam. Government of India allocated 10 lakh tons of wheat and 5 lakh tons of rice to State/UT Governments for sale to retail consumers for the October 2009 to December 2009 quarter. Similarly, 5 lakh tons wheat was allocated for tender sale to bulk consumers by Food Corporation of India (FCI) during that quarter. Out of these, following quantities were lifted upto 31.12.2009:-

Foodgrains	Retail consumers through State/UT Govt.	Tender Sale to Bulk consumers by FCI
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Wheat	1,31,995.3 Tons	27,883 Tons
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Rice	2,64,355.5 Tons	-
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(c): 40,660 tons wheat was allocated to Government of Kerala for distribution to retail consumers and small processors for October 2009 to December 2009 quarter. Due to sale of the wheat allocated for retail consumers to bulk-consumers by KSCSC, further releases were stopped by FCI. After retaining the cost of released quantity on the basis of the reserve price for tender sale to bulk consumers plus an amount of Rs. 5 lakh for final reconciliation, the balance amount of Rs. 7.75 crore has been refunded by FCI to KSCSC.